

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 31.12.2021

OFFICE ORDER

Due to increase in number of COVID-19 cases, Hon'ble President directs that onsite hearing of cases issued under Public Notices dated 15.11.2021 and 08.12.2021 are kept in abeyance until further orders.

Online hearing of cases as issued under Public Notices dated 10.08.2020, 14.08.2020 and 16.08.2020 along with Notifications dated 31.01.2021 and 16.02.2021 will stand revived w.e.f. 03.01.2021.

By Order,


(Harshita Pandey)
Assistant Registrar (Admn)

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to all Members, CESTAT, New Delhi and all Regional Benches.
3. Dy. Registrar/Assistant Registrar, CESTAT, all Benches
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangalore/Ahmedabad/Allahabad/Chandigarh/Hyderabad
5. Chief Commissioner (AR)/New Delhi/Commissioner (AR), CESTAT Mumbai/Kolkata/Chennai/Bangalore/Ahmedabad/Allahabad/Chandigarh/Hyderabad
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